

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2942
ANSWERED ON:07.12.2001
ROTTING OF FOODGRAINS IN GODOWNS
CHELLAMELLA SUGUNA KUMARI;DAGGUBATI RAMANAIDU

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether stink of rotting wheat is emanating from the FCI godowns in certain places like Anantapur in Andhra Pradesh;
- (b) if so, the details thereof alongwith the quantity and value of rotten foodgrains;
- (c) the action taken to ensure that rotten foodgrains are not supplied for public distribution;
- (d) whether any action has been taken against the officials found responsible for the loss;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI PRADHAN)

(a)&(b): Yes Sir. Wheat stocks in storage in Cover and Plinth (CAP) complex of the Food Corporation of India (FCI) at Zangalapally Anantapur (AP) were affected due to unprecedented heavy rain. The affected wheat stocks were salvaged and a quantity of 32.2 MTs has been segregated as damaged. Besides, wheat stocks in storage in CAP complexes in East and West Godavari, Krishna, Nalgonda, Karimnagar, Nellore, Warangal and Mehaboobnagar districts were also affected and 414 MTs of wheat valued at Rupees 30.55 Lakh has been segregated as damaged.

(c): Only sound stocks, fit for human consumption, are issued for distribution under PDS. The stocks are also jointly inspected by the FCI and State Government officials before lifting from the FCI depot for issue under PDS.

(d)&(e): Yes Sir. Disciplinary proceedings have been initiated against 24 officials including suspension of two Assistant Managers and two Technical Assistants for their negligence.

(g): Does not arise.